### HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION

The 06th December, 2025

No\_32.5 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-.

SI. No	Name of the officers with designation and present place of posting (with Judgeship/Department)	a) Designation at the new station.     b) Place where the officer is to be ordinarily stationed at.     c) Name of the Judgeship in which appointed on transfer.		
1	2	3		
1.	Sri Dharmendra Kumar, Secretary, DLSA, Jamshedpur  [Vice Sri Kumar Saurabh Tripathi, Civil Judge (Sr. Div.)- cum-JM, Jamshedpur]	amshedpur c) Jamshedpur c) Jamshedpur Vice Sri Kumar Saurabh Tripathi, Civil Judge (Sr. Div.)-		
2.	Ms. Ruchi Dayal, Deputy Director (Law), SKIPA, Ranchi  a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad			
3.	Sri Ravi Kumar Bhaskar, Secretary, DLSA, Ranchi [Vice Sri Rakesh Roshan, Civil Judge (Sr. Division)-cum- JM, Garhwa (Nagar Untari)]	a) Civil Judge (Senior Division) b) Garhwa (Nagar Untari) c) Garhwa		
4.	Sri Manish Kumar Mishra, Civil Judge (Sr. Division)-cum-JM, Ranchi  [Ms. Angelina John, Civil Judge (Sr. Division)-cum-JM-cum Special Judge, Economic offences, Dhanbad]	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad		
5.	Ms. Angelina John, Civil Judge (Sr. Division)-cum- JM-cum Special Judge, Economic offences, Dhanbad  [Vice Sri Manish Kumar Mishra, Civil Judge (Sr. Division)-cum-JM, Ranchi]	a) Civil Judge (Senior Division) b) Ranchi c) Ranchi		
6.	Ms. Rajshree Aparna Kujur, Secretary, DLSA, Khunti  [Vice Sri KamleshBehra, Civil Judge (Sr. Division)- cum-JM, Garhwa (Nagar Untari)]	a) Civil Judge (Senior Division) b) Garhwa (Nagar Untari) c) Garhwa		
7.	Ms. Santoshini Murmu, Civil Judge (Sr. Div)-cum- JM, Giridih  Transfer Allowance / Disturbance Allowance will not be admissible to Ms. Murmu as she has been transferred on her representation.	a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad		

By Order of the Court/-Sd/-Satya Prakash Sinha Registrar General

MEMO. NO. 2.340 /AF	PTT.
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DATED RANCHI, The 06th December, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ the Judicial Commissioner, Ranchi & all the concerned Principal District & Sessions Judges for information and communication to the Officer concerned with a direction to join their new assignment accordingly.

#### HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION

The 06th December, 2025

No. 326 A: Consequent upon promotion from the rank Civil Judge (Junior Division) to the rank of Civil Judge (Sr. Division) vide this Court's Notification No. 317 / A dated 06.12.2025, the Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

SI. No	Name of the officers with designation and present place of posting (with Judgeship/Department)	<ul> <li>a) Designation at the new station.</li> <li>b) Place where the officer is to be ordinarily stationed at.</li> <li>c) Name of the Judgeship in which appointed on transfer.</li> </ul>
1	2	3
1.	Sri Zaved Khan, Addl. Civil Judge (Jr. Div.)-cum- J.M., Hazaribagh	<ul><li>a) Civil Judge (Senior Division)</li><li>b) Hazaribagh</li><li>c) Hazaribagh</li></ul>
2.	Sri Nirbhay Prakash, Civil Judge (Jr. Div)-cum- J.Mcum-Special Court, elected M.P./M.L.A., Daltonganj	<ul><li>a) Civil Judge (Senior Division)</li><li>b) Daltonganj</li><li>c) Daltonganj</li></ul>
3.	Sri Bankim Chandra Chaterjee, JM-cum-PM-JJB, Deoghar	<ul><li>a) Civil Judge (Senior Division)</li><li>b) Deoghar</li><li>c) Deoghar</li></ul>

By Order of the Court/-Sd/-Satya Prakash Sinha Registrar General

MEMO. NO. 5441

JAPPTT.

DATED RANCHI, The 06th December, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasa, Govt. of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi/ the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court / all the concerned Principal District & Sessions Judges for information and communication to the Officer(s) concerned with a direction to join their new assignment accordingly.

# HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 06<sup>TH</sup> DECEMBER, 2025

**No.**327 **A**: In exercise of powers conferred under Sub-section 3 of Section 9 of the Bharitya Nagrik Suraksha Sanhita, 2023, the Court has been pleased to confer the powers of Judicial Magistrate 1<sup>st</sup> class upon the Judicial Officers named in Column no. 02 to be exercised at their respective place of posting, shown in Column no. 03 of the table:-

SI. No.	Name of the officer with designation and present place of posting	New place of posting on transfer	
01	02		
1.	Sri Dharmendra Kumar, Secretary, DLSA, Jamshedpur [UOT as Civil Judge (Senior Division), Jamshedpur]	Jamshedpur	
2.	Ms. Ruchi Dayal, Deputy Director (Law), SKIPA, Ranchi [UOT as Civil Judge (Senior Division), Dhanbad]	Dhanbad	
3.	Sri Ravi Kumar Bhaskar, Secretary, DLSA, Ranchi [UOT as Civil Judge (Senior Division)-cum-JM, Garhwa (Nagar Untari)]	Garhwa (Nagar Untari)	
4.	Sri Manish Kumar Mishra, Civil Judge (Senior Division)-cum-JM, Ranchi [UOT as Civil Judge (Senior Division)-cum-JM Dhanhad]	Dhanbad	
5.	Ms. Angelina John, Civil Judge (Senior Division)-cum-JM-cum-Special Judge, Economic Offences, Dhanbad [UOT as Civil Judge (Senior Division)-cum-JM, Ranchi]	Ranchi	
6.	Ms. Rajshree Aparna Kujur, Secretary, DLSA, Khunti [UOT as Civil Judge (Senior Division)-cum-JM, Garhwa (Nagar Untari)]	Garhwa (Nagar Untari)	
7.	Ms. Santoshini Murmu, Civil Judge (Senior Division)-cum-JM, Giridih [UOT as Civil Judge (Senior Division)-cum-JM, Dhanbad]	Dhanbad	
8.	Sri Zaved Khan, Civil Judge (Senior Division), Hazaribagh [U.O.P.]	Hazaribagh	
9.	Sri Nirbhay Prakash, Civil Judge (Senior Division), Daltonganj [U.O.P.]	Daltonganj	
10.	[U.O.P.]	Deoghar	
11.	Ms. Rojleena Bara, Addl. Civil Judge (Junior Division)-cum-JM, Daltonganj [UOT as Civil Judge (Junior Division)-cum-JM, Daltonganj]	Daltonganj	

The concerned Principal District & Sessions Judges are hereby directed to use their own discretionary powers in distributing judicial works to the aforesaid Officers.

By Order of the Court, Sd/- Satya Prakash Sinha Registrar General

#### Memo No. 5442/Apptt.

#### Dated Ranchi the 06th December, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the concerned Principal District & Sessions Judges & the Judicial Commissioner, Ranchi for information and (communication to the Officers concerned)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court.

## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 06<sup>TH</sup> DECEMBER, 2025

**No.** <u>828</u> **A**: The Judicial officers named in Column no. 02 is posted as Civil Judge (Junior Division), permanent Court in the Judgeship and station mentioned in Column no. 03 of the table given below.

As mentioned in Column no. 04, the officer concerned is also vested with the powers conferred under sub-section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887) as amended by the Bengal, Agra and Assam Civil Courts (Jharkhand Amendment) Act, 2018 to try, under the ordinary procedure, the original suits of pecuniary and territorial jurisdiction.

As further mentioned in Column No. 04, the officer concerned is also vested with the powers of a Judge of the Court of Small Causes for the trial of suits cognizable by such a Court with the necessary pecuniary and territorial jurisdiction.

The powers vested in Column No. 04 should not, however, be exercised by the officer concerned unless the same is published in the Jharkhand Gazette or in the District Gazette.

SI. No.	Name of the officer with designation and present place of posting	the Station	Special power with which the officer is vested at the station/new station.  a) Under Bengal, Agra & Assam Civil Courts Act (under ordinary procedure)  b) Under the Provincial small cause Court's Act, 1887.	Designation of the officer after vesting the powers of Civil Judge (Junior Division) & others
01	02	03	04	05
1.	Ms. Mosrat Ziya Tara, Addl. Civil Judge (Junior Division)-cum- J.M., Giridih [Till the joining of Ms. Sakshi Srivastva, Civil Judge (Jr. Div.)-cum- JM after availing the	(a) Civil Judge (Junior Division) (b) Giridih (c) Giridh	(a) Rs. 7,00,000/- within the local limits of Giridih Munsifi (b) S.C.C. powers of Rs.1,000/- within the local limits of Giridih Munsifi	Civil Judge (Jr. Div.)- cum-JM, Giridih
2.	maternity leave] Ms. Rojleena Bara, Addl. Civil Judge (Junior Division)-cum- JM, Daltonganj	(a) Civil Judge (Junior Division) (b) Daltonganj (c) Daltonganj	<ul> <li>(a) Rs. 7,00,000/- within the local limits of Daltonganj Munsifi</li> <li>(b) S.C.C. powers of Rs.1,000/- within the local limits of Daltonganj Munsifi</li> </ul>	Civil Judge (Jr. Div.)- cum-JM, Giridih

By order of the Court, Sd/- Satya Prakash Sinha Registrar General

#### Memo No. 5443 /Apptt.

#### Dated Ranchi the 06<sup>th</sup> December, 2025

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Senior Accounts Officer, G.E. 5, Accountant General (A&E) Jharkhand, Doranda, Ranchi/ the Principal District and Sessions Judge, Giridih for information and (communication to the Officer concerned) / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette & uploading the same to the official website of this Court.